

National Company Law Tribunal

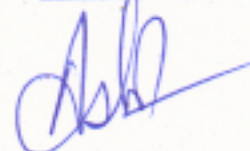

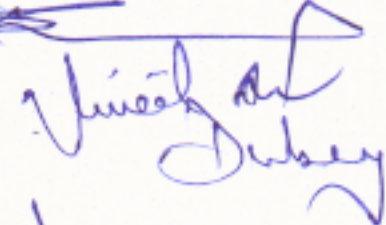
Allahabad Bench

CP NO. 92/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Buddha Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 Companies act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Shri Ashok Srivastava	Adv.	Petitioner	
2.	Santosh Kumar Barnwal	Adv.		
3.	VINEET DUBEY	LAWYER	RESPONDENT. (ON THE BEHALF OF UDAI CHANDANI)	

CP NO.92/ND/2014

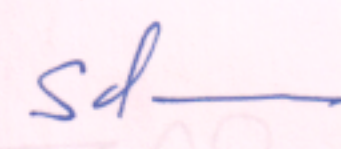
Sh. Ashok Kumar Srivastava, Advocate for the petitioner. Sh. Vineet Dubey,  
Advocate for the respondent.

Pleadings in the present matter is reported to be complete. Hence, the case is  
fixed for final hearing.

The matter to be listed on 11<sup>th</sup> January, 2018.

Dated:08.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)